

**R.O.C.No.6275/2015/RG-B2**

**DISTRICT JUDGE**  
**TRANSFER**

**NOTIFICATION No. 189 /2015**

Thiru T.Ponprakash, Judge, Family Court, Dindigul, is transferred from the post of Judge, Family Court, Dindigul and placed under compulsory wait.

HIGH COURT, MADRAS

DATED:09.12.2015

Sd/- P.KALAIYARASAN

REGISTRAR GENERAL

**R.O.C.No.6275/2015/RG-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Thiru T.Ponprakash, Judge, Family Court, Dindigul – transferred from the said post and placed under compulsory wait – relieving instructions – issued.

Ref: High Court's Notification No. 189/2015, dated : 09.12.2015.

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Thiru T.Ponprakash, Judge, Family Court, Dindigul, who has been transferred from the post of Judge, Family Court, Dindigul, and placed under compulsory wait in the High Court's Notification cited above, is required to hand over charge of his post to the Additional District Judge, Dindigul, immediately.

The Additional District Judge, Dindigul, is placed in full additional charge of the post of Judge, Family Court, Dindigul, until further orders.

The receipt of this Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS

DATED:09.12.2015

Sd/- P.KALAIYARASAN

REGISTRAR GENERAL